

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP No.2 of 2015 & IA Nos. 466/15, 482/15, 483/15, 78/16, 79/16, 119/16 in
A.Nos. 76 of 2013 & 82 of 2013**

Dated : 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

| | | |
|---|-----|----------------------|
| Eastern India Powertech Ltd. | ... | Appellant(s) |
| Vs. | | |
| Assam Power Distribution Co. Ltd. & Ors. | ... | Respondent(s) |

Counsel for the Petitioner(s) : Mr. Manu Seshadri
Mr. Abhishek Roy

Counsel for the Respondent(s) : Mr. Avijit Roy
Mr. H.M. Sarma (Rep.) for R.1 & 2

ORDER

(MENTIONED IN THE COURT)

Mr. Manu Seshadri, learned counsel for the petitioner mentioned this matter before us. He pointed out that this matter is pending before Court – II and is connected with R.P. No. 19 of 2016 in E.P. No. 2 of 2015 in Appeal Nos. 76 & 82 of 2013 , which is coming up before Court – I on 20.10.2016.

List this matter before Court – I on **20.10.2016**. Tag to R.P. No. 19 of 2016 in E.P. No. 2 of 2015 in Appeal Nos. 76 & 82 of 2013.

(T. Munikrishnaiah)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson